

P-24039/73/2024-IPR -International Policy Section

भारत सरकार/ Government of India
वाणिज्य और उद्योग मंत्रालय/ Ministry of Commerce and Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग/ Department for Promotion of Industry and Internal Trade
(आईपीआर – अंतर्राष्ट्रीय नीति अनुभाग)/ (IPR –International Policy Section)

Vanijya Bhawan, New Delhi

Dated: 4th July, 2024

ORDER

Sanction of the President is hereby accorded to the deputation of the following officials from O/o CGPDTM for participating in the 65th Series of Meetings of the Assemblies of the Member States of WIPO, which will be held at WIPO headquarters, Geneva from July 9 to 17, 2024 (excluding travel time and enforced half, if any):

S.No.	Name	Duration
1.	Sh. Pinkesh Jain, Joint Controller of Patents and Designs (PCT Union)	July 9 to 17, 2024
2.	Dr. Pawan Kumar Pandey, Deputy Registrar of Trade Mark (Madrid Union)	July 9 to 17, 2024

2. The tour will commence from the date of departure from India and conclude on the date of arrival in India. The total period of absence from India shall not exceed the period indicated above, excluding journey time and enforced halts, if any.

3. The terms and conditions of the deputation are as under:

- i. **Period of deputation:** The officers shall be on deputation from July 9 to 17, 2024 (9 days), excluding journey time and enforced halts, if any.
- ii. **Pay:** During the period of deputation, the officers shall draw their pay and allowances in the existing capacity. The expenditure on their pay and allowances will be debitable to the same budget head to which it is being debited at present. The pay and allowances will be drawn only in Indian currency. The officers shall not be allowed to draw any part of their salary in foreign exchange.
- iii. **Medical Assistance:** The officers shall be entitled to medical assistance in accordance with the Orders issued by the Ministry of External Affairs and Ministry of Finance, as amended from time to time.
- iv. **Passage etc.:** Travel by Air, Hotel accommodation and daily subsistence expenses, etc. will be borne by the World Intellectual Property Organization (WIPO). No expenditure on account of TA/DA will be borne by DPIIT. However, expenses on mobile will be borne under the FTE Head of O/o CGPDTM 3475.00102.11.01.12 under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2024-25.
- v. **Excess Baggage, if any:** The officer will be carrying GI products for the

purpose of display and for handing over as mementos to international delegates, which may be contributing to the excess baggage. The expenditure for the same will be debitable to the Head- 3475.00102.11.01.12 under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2024-25.

vi. The officers shall submit a report after completion of the program.

4. All other aspects of deputation which are not covered under these terms and conditions will be regulated in accordance with the orders on the subject issued by the Ministry of Finance, Department of Personnel & Training and Ministry of External Affairs, etc. from time to time.

5. This issues with the concurrence of AS&FA of the Department for Promotion of Industry and Internal Trade (DPIIT) vide Note No 39 dated June 28, 2024 of File No.P-24039/73/2024-IPR-International Policy Section(Computer No. 197060).

(Sanjay Kumar)
Under Secretary to the Govt. of India

To:

Pay & Accounts Officer (PAO),
Department for Promotion for Industry and Internal Trade,
Udyog Bhawan,
New Delhi.

Copy to:

1. The Head of Chancery, PMI, Geneva, hoc.geneva@mea.gov.in
2. Dr. Rajesh Sharma, Counsellor, PMI to UNO, Geneva, eco.genevapmi@mea.gov.in
3. The Joint Secretary (MER), MEA, New Delhi.
4. The Joint Secretary (Central Europe Division), MEA, New Delhi.
5. Shri Pinkesh Jain, Joint Controller of Patents and Designs, O/o CGPDTM
6. Dr. Pawan Kumar Pandey, Deputy Registrar of Trade Mark, O/o CGPDTM
7. The Chief Controller of Accounts, DPIIT, Udyog Bhavan, New Delhi.
8. Sr. PPS to SIIT/PPS to AS(HP)/PS to Dir. (KT)
9. Shri Arun Kumar, Under Secretary, IPR (Estt.), DPIIT
10. Fin-II Section for uploading in FVMS/Protocol Section/ /Guard File
11. Establishment-I, Vanijya Bhawan, New Delhi.
12. Record File